

ITEM NO.102

COURT NO.17

SECTION II-B

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CRIMINAL APPEAL NO(S). 1721/2012

KRISHAN

Appellant(s)

VERSUS

STATE OF HARYANA

Respondent(s)

Date : 22-02-2024 This appeal was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE SUDHANSHU DHULIA
HON'BLE MR. JUSTICE PRASANNA BHALACHANDRA VARALE

For Appellant(s) Ms. Srishti Mishra, Adv.
Mr. R. C. Kohli, AOR

For Respondent(s) Mr. Devender Saini, A.A.G.
Dr. Monika Gusain, AOR

UPON hearing the counsel the Court made the following
O R D E R

List on 28.02.2024.

In the meanwhile, soft-copy of the original record be provided
to learned counsel appearing for the parties.

(KAVITA PAHUJA)
COURT MASTER (SH)

(RENU BALA GAMBHIR)
COURT MASTER (NSH)